

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.51 of 2003
arising out of
O.A.1379/1996

Date of order : 6.6.2003

Present : Hon'ble Mr. B.P. Singh, Administrative Member

UNION OF INDIA & ORS.

VS.

JATINDRA NATH BARMAN

For the applicants : Mr. B. Mukherjee, counsel

For the opposite party : None

ORDER

In this M.A. the respondents of O.A. have prayed for extension of 6 months' time to implement the order of this Tribunal dated 9.8.2002 passed in the O.A.

2. Ld. counsel for the applicants in the M.A. (respondents of O.A.) submits that the original applicant himself has prayed further time regarding preliminary hearing and conclusion of disciplinary proceeding against him vide his letter dated 5.12.02 (Annexure X-2 to the M.A.).

3. In view of the above, the time for implementation of the order of this Tribunal dated 9.8.2002 passed in the O.A.1379 of 1996 is extended for another 6 months from today. The M.A. stands disposed of. No order as to costs.



MEMBER (A)

S.M.